

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

WP No. 3256 of 2026

(ARIJIT NAMDEO AND OTHERS Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 04-02-2026

*Shri Aryan Urmaliya - Advocate for the petitioners.*

*Ms. Aishwarya Singh - Dy. G.A. for the State.*

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Heard on I.A. No. 2149 of 2026, which is an application for exemption from filing legible copy of page No. 185.

For the reasons stated in the application, the application is allowed. Exemption as prayed for, is granted.

The counsel for the State is directed to seek instructions in the matter.

Till next date of hearing, the respondents are directed to maintain status-quo as regards service conditions of the petitioner.

List on 17.2.2026.

(MANINDER S. BHATTI)  
JUDGE